

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 9.10.2023

ORDER NO. 183 of 2023

Hon'ble President is pleased to partially modify the roster order no. 166 of 2023 for **CESTAT, New Delhi** on **26.10.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 26.10.2023 and on subsequent days if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti Dumping matters

Note:

1. The Division Bench matters posted before the Hon'ble President and Technical Member will be taken up after the hearing of the Anti Dumping matters are over.
2. The Single Member cases listed before Ms. Binu Tamta, Hon'ble Member (Judicial) will be taken up after the Anti Dumping matters are over.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 9.10.2023

ORDER NO. 184 of 2023


Hon'ble President is pleased to partially modify the roster order no. 166 of 2023 for **CESTAT, New Delhi** on **27.10.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 27.10.2023 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	ST/ ROM/ 50592/ 2023 in ST/ 50889/ 2017 M/s. Sharma Decorators vs. CST-Delhi
		ST/ ROM/ 50595/ 2023 in ST/ 51862/ 2015 M/s. Saubhagya Tilak Hotels Pvt. Ltd. Vs. CCE, Raipur
		ST/ ROM/ 50584/ 2023 in ST/ 50377/ 2021 M/s. Berkowits Hair & Skin Clinic vs. CGST & CCE, Delhi

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order,



(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar